

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 177 of 2012

Dated : 3rd September, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

BSES Rajdhani Power Ltd. ...Appellant(s)

Versus

Delhi Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Counsel for the Respondent(s) : Mr. Pradeep Misra
Ms. Swapna Seshadri,
Amicus Curiae

Appeal No. 178 of 2012

BSES Yamuna Power Ltd.Appellant(s)

Versus

Delhi Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Daleep Kumar Dhayani

ORDER

Heard the Learned Counsel for the Appellant for some time.

The Learned Counsel for the Appellant requests to file rejoinder today. Accordingly, he is permitted to file rejoinder after serving copy on the other side.

Post the matter for further hearing on **04.09.2013**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member